

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 675
(TO BE ANSWERED ON THE 29th July 2024)

NEW AIRPORTS IN ANDHRA PRADESH

675. SHRI GOLLA BABURAO
SHRI BEEDHA MASTHAN RAO YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of new airports developed in Andhra Pradesh in the last five years;
- (b) the number of flights being operated from airports in Andhra Pradesh at present;
- (c) the total number of airports proposed in Andhra Pradesh, and the details of the number of airports where work has been started;
- (d) whether Government proposes to develop Dagadarthi Airport in Nellore District of Andhra Pradesh; and
- (e) if so, the progress of the Dagadarthi Airport so far, if not, the reasons thereof for not taking up the project?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): During the last five years, Orvakal (Kurnool) Greenfield Airport has been operationalised in the State of Andhra Pradesh in 2021.
- (b): The current air connectivity of airports in Andhra Pradesh (as per slot allocation) is attached as Annexure.
- (c) to (e): Government of India has granted 'In-Principle' approval in 2016 for construction of 3 Greenfield airports in the State of Andhra Pradesh viz. Orvakal (Kurnool), Dagadarthi (Nellore) and Bhogapuram. Andhra Pradesh Airport Development Corporation Limited (APADCL) has undertaken the development of all three airport projects. Orvakal (Kurnool) Greenfield Airport has been operationalised in 2021. Construction work at Bhogapuram Greenfield airport project under Public Private Partnership (PPP) mode has commenced. As regards Dagadarthi airport, Concession agreement was executed between APADCL and Nellore International Airport Private Limited (NIAL) in 2018, which was later terminated by Government of Andhra Pradesh (GoAP). As per Greenfield Airports

Policy, 2008, further necessary action for execution of the Nellore Airport project including engaging the new airport developer, land acquisition, availability of mandatory Clearances, financing of the project etc. rests with GoAP/APADCL.
